

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/13405 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 19th December, 2022.

Sub: **Winter vacation with station leave permission.**

Ref:- Your Letter No. DJN/9726, dtd. 13.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission with your official vehicle at own cost from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted.

Further, the senior most Addl. District & Sessions Judge, No. 2, Nagaon and in her absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/13406-13407 /A, dated 19-12-2022
Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

[Signature]